

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4324/2021

This the 2nd day of July, 2021



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Abdul Rashid Mir, age 34 years S/o Mohammad Ismail Mir, R/o Khrew Pampore District-Pulwama.
2. Kharul Nisa Wani Age 30 years S/o Gh. Nabi Wani R/o Khrew Pampore District Plwama.

.....Applicants

(Advocate: Mr. Bhat Fayaz Ahmad)

Versus

1. State of J&K through Commissioner/Secretary to Govt. School Education Department Civil Sectt, Srinagar/Jammu.
2. Director, School Education Kashmir, Srinagar.
3. Chief Education Officer, Pulwama.
4. Zonal Education Officer, Pampore.
5. Head Master, Girls Middle School, Zainatrang Khrew.

.....Respondents

(Advocate: _____)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)



MA No.62/921/2021 -

Instant MA has been filed by learned counsel for the applicants and submitted that this T.A. may be dismissed as withdrawn.

2. Accordingly, MA is allowed and the T.A. is dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Sushil